(b) if so, the details thereof;

(c) whether Government has any proposal to make the employment exchange across the country to be a onestop placement solution to the unemployed and make employment exchange as job providers to job-seekers in all spheres;

- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (e) In order to improve *inter-alia*, functioning of the employment Exchanges, the Ministry is implementing National Career. Service (NCS) Project for transformation of the National Employment Service into National Career Service to provide a variety of employment related services *viz*. job matching, career counseling, vocational guidance, information on skill development courses, etc. The project has three components –NCS Portal, Interlinking of Employment Exchanges, and Model Career Centers. The services of the project are available online on the National Career Service Portal (*www.ncs.gov.in*) and is supported by Call Centre/Helpdesk. The portal envisages a one stop solution for providing user friendly services to the job seekers in a transparent manner through Employment Exchanges, Model Career Centres, Common Service Centres, Post Offices etc.

Exit of Oil India Limited from US and Russian oil blocks

1381. SHRI JOSE K. MANI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the State-run Oil India Limited (OIL) is planning to exit from two major overseas blocks in the US and Russia;

(b) whether the US Shale Asset and the Licence 61 Asset in Russia have been found not lucrative enough to hold on, if so, whether OIL is looking for buyers both for the US Shale Asset and the Russian one; and

(c) whether OIL has called back its personnel from its block in Venezuela because of political turmoil and is waiting for normalcy to return, if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Oil India Limited (OIL) has initiated the sale process of Project License-61 in Russia, as the performance of the asset has not been as expected. No decision has been taken on OIL's asset in the US. (c) Yes. Oil India Limited (OIL) has called back its executives from Venezuela because there was significant reduction in project activities due to security reasons. One OIL Executive has been deputed back to Venezuela.

Extra charge by LPG distributors in rural and remote areas

1382. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

 (a) whether Ministry is aware that LPG distributors in rural and remote areas are charging ₹ 15-20 extra which they do not mention in the bill;

(b) if so, how many such cases have so far been reported to OMCs/Ministry during last three years and the current year, year-wise and district-wise and what action concerned OMC has taken on such agency;

(c) whether it is a fact that there is a need to have more transparency in selecting LPG dealership since existing rules and guidelines are hurting expansion plans of OMCs; and

(d) if so, the measures Ministry is taking in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Oil Marketing Companies (OMCs) have reported that all distributors, except Durgam Kshetriya Vitraks, are under instructions to make home delivery of LPG cylinders in their authorised area of operation including rural areas without any additional charges. However, the State/UT Government can fix additional delivery charge in consultation with the OMCs only in cases where it is necessary in view of the geographical terrain and/or the distance in the area of the distribution. Instances of overcharging reported by OMCs during the last three years as under:-

2016-17	2017-18	2018-19
261	165	282

OMCs take punitive action as per the extant Marketing Discipline Guidelines and the Distributorship Agreement against the LPG distributors in established cases of Irregularities.

(c) and (d) To bring transparency in selection of LPG distributorships, an online selection process has been introduced under Unified Guidelines for Selection of LPG Distributorships which includes online receipt of application, processing and online